

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No.: 252/252/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
16.05.2018.**

**NAME OF THE COMPANY: M/s. East Land Engineering Services Pvt. Ltd.
& Ors.**

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	None		
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	For the Respondent:	None		
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ORDER

Report of the ROC has been received. No additional documents in term of the previous order has been filed. As none is present on behalf of the petitioner, adjourned to 23rd July, 2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**